

**IN THE INCOME TAX APPELLATE TRIBUNAL
“G” BENCH, MUMBAI**

**BEFORE SHRI AMIT SHUKLA, JM &
SHRI M. BALAGANESH, AM**

आयकरअपीलसं./ I.T.A. No. 2830/Mum/2022
(निर्धारणवर्ष / Assessment Year: 2017-18)

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| DCIT-8(1)(2), R. No. 264, 6 th floor, Aayakar Bhavan, M. K. Road, Mumbai-400 020 | बनाम/ Vs. | M/s Sea Linkers Pvt. Ltd. B. P. T. Plot No. 107, Quay Street, Darukhana, Mumbai-400 010 |
| स्थायीलेखासं ./जीआइआरसं ./PAN No. AAHCS5084N | | |
| (अपीलार्थी/ Appellant) | : | (प्रत्यर्थी / Respondent) |
| अपीलार्थीकीओरसे/ Appellant by | : | Shri Ajay Jadeja Singh, Ld. DR |
| प्रत्यर्थीकीओरसे/ Respondent by | : | None |
| सुनवाईकीतारीख/ Date of Hearing | : | 10.01.2023 |
| घोषणाकीतारीख / Date of Pronouncement | : | 10.01.2023 |

आदेश / O R D E R

Per Amit Shukla, Judicial Member:

The aforesaid appeals have been filed by the revenue against the order dated 08.09.2022 passed by National Faceless Appeal Centre (NFAC) for AY 20017-18.

2. At the outset, the Registry placed on record assessee's letter dated 07/01/2023 wherein it has been submitted that the assessee

has already opted for settlement of dispute for the year under Direct Tax *Vivad Se Vishwas Scheme (WS Scheme), 2020* and Form-5 has already been issued by the appropriate authority. Therefore, assessee wants for withdrawal of the appeals. The same was not objected to by Ld. DR.

3. In view of the above foregoing, since the Form-5 has already been issued and as confirmed by the assessee, the appeal filed by the revenue is dismissed as infructuous.

4. In the result, the appeal filed by the revenue is **dismissed**.

Orders pronounced in the open court on 10th January, 2023.

Sd/-

(M. Balaganesh)
Accountant Member

मुंबई Mumbai;दिनांक Dated : 10.01.2023
Sr.PS. Dhananjay

Sd/-

(Amit Shukla)
Judicial Member

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT- concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

.उप/सहायकपंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई/ ITAT, Mumbai